

the District Collector, Etawa has reported that one work has been completed and for another recovery of Rs 53,000 has been ordered after getting the quality of MPLADS work tested. Regarding the complaint relating to execution of two works without the recommendation of the MP, the works were reportedly taken up on the basis of letter received from Assistant Private Secretary to the Hon'ble MP, the then Minister of State, Planning and Programme Implementation (MOS P&PI) and copies of relevant sanctions and orders were sent to him. As regards the allegation relating to 15 incomplete works shown as completed, enquiry has been ordered.

(d) As per the guidelines on the MPLADS the District Heads are required to take up works only on recommendations of the concerned MPs. To ensure compliance of this provision, all the District Heads have been instructed to entertain only those recommendations which are given by the MPs on their letter heads and under their signatures. All the Hon'ble MPs have also been requested at the level of MOS(P&PI) to give their recommendations on their letter heads under their own signatures.

#### Power Generation

4030. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Atomic Energy Commission have a proposal to produce 20,000 MW of power by 2020 A.D.; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a) Vision 2020 envisages building up of nuclear power capacity of 20,000 MWe by the year 2020.

(b) The following is the projection of the programme for nuclear power generation during the 9th five year plan and beyond the 9th five year plan, subject to the available resources.

Details of reactors/units		Total Capacity (MWe)
1		2
I. Upto 9th five year plan		
(1)	Operating reactors [2 BWRs of 160 MWe each and 8 PHWRs (1×100, 1×200, 2×170, 4×220 MWe)]	1840
(2)	Reactors under construction (4 PHWRs of 220 MWe each)	880
(3)	Reactors sanctioned and work commenced (2 PHWRs of 500MWe each)	1000

	1	2
(4)	Reactors awaiting sanction (2 PHWRs of 220 MWe each, 2 VVERs of 1000 MWe each and 1 PFBR of 500 MWe)	2940
		6660
II. Beyond the 9th five year plan (in a preliminary stage, to be firmed up based on resources)		
(1)	Reactors for which advanced procurement action is to be taken	1440
(2)	Reactors in the planning stage	
(i)	10 PHWRs of 500 MWe each	5000
(ii)	4 FBRs of 500 MWe each	2000
(iii)	5 LWRs of 1000 MWe each	5000
	Total	13440
	Grand Total	20100

#### Firewood Consumption in Tobacco Industries

4031. SHRI ANANT KUMAT HEGDE : Will the PRIME MINISTER be pleased to state :

(a) the total quantity of firewood consumed by the tobacco companies during each of the last three years and the loss of forests suffered on this account; and

(b) the steps taken by the Government in reducing the consumption of firewood in tobacco processing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) No wood fuel is used for processing of tobacco by tobacco companies. Some redrying factories use wood fuel for steam generation which is mostly procured from the local sources. However, Virginia Fluecured tobacco is required to be cured by fuel, coal etc.

Except for processing of cigarette tobacco where wood fuel.coal is needed, no fuel is required for bidi, chewing tobacco, hukkah tobacco and cigar etc. However, to reduce the consumption of firewood in curing tobacco, Tobacco Board has initiated some schemes in collaboration with the Central Tobacco Research Institute of the ICAR.

#### Production of Plutonium

4032. SHRI SUSHIL KUMAR SHINDE :

SHRI D. S. AHIRE :

SHRI MADHAVRAO SCINDIA :

SHRI MANIKRAO HODLYA GAVIT :